

quential high rentals for such accommodation;

(2) High cost of living in the Union Territory ; and

(3) Tourist traffic.

(c) and (d). Under the existing policy followed by Government, the minimum Census population required for classification as B class for the payment of House Rent Allowance at 15 per cent of pay subject to the maximum of Rs. 400 p.m. is over 4 lakhs. None of the cities in the Union Territory of Goa, Daman and Diu qualify for classification as B class for the payment of House Rent Allowance at 15 per cent of pay subject to a maximum of Rs. 400 p.m. on the basis of available census data.

#### Representation of consumer interests on Textile Committee

103. SHRI R. K. MHALGI: Will the Minister of COMMERCE be pleased to state:

(a) whether he has taken any decision about the suggestions made by a Member of Parliament regarding representation of consumer interests in the Textile Committee;

(b) if so, the details thereof; and

(c) if not, what are the specific reasons for delay and when the same is likely to be taken?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA): (a) to (c). The suggestions made by the Member of Parliament have already been considered by the Government and several consumer organisations have been approached for suggesting suitable names, fulfilling requisite qualifications under the Textile Committee Act, 1963 and Rules made thereunder, to represent consumers' interest.

#### Sanctioning of branches of various Banks in Himachal Pradesh

104. PROF. NARAIN CHAND PARASHAR: Will the Minister of FINANCE be pleased to state:

(a) the names of the branches of the various banks which have been sanctioned in Himachal Pradesh, district-wise, upto the end of 1981;

(b) the names of such among them as have been opened upto 31st December, 1981;

(c) the names of those which are still pending for opening and the likely dates by which they would be opened; and

(d) the names of places which have been recommended for opening of new branches by the State Government for the year 1982 and the likely date by which licences would be issued to them for the opening, district-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c). The current branch licensing policy of the Reserve Bank of India covers the period January 1979 to March 1982. According to available information, commercial banks have during the period 1-1-1979 to 30-9-81 opened 75 branches in Himachal Pradesh. As at the end of September, 1981, they were holding authorisations for opening 44 more branches in the State. District-wise, bankwise and centrewise details in this regard are set out in statement I and II respectively. Banks have been asked to implement the pending licences expeditiously.

(d) Under the new branch licensing policy covering the period April 1982 to March 1985 announced recently, Reserve Bank of India have requested the Government of Himachal Pradesh to identify rural unbanked centres in the State where bank offices are required to be opened. Allotment of centres will be finalised only after the State Government's recommendations are received by the Reserve Bank of India.

## STATEMENT—I

THE NAMES OF THE PLACES IN HIMACHAL PRADESH WHERE COMMERCIAL BANKS HAVE OPENED OFFICES DURING THE PERIOD 1-1-79 TO 30-9-81

District	Name of the centre	Name of the bank which has opened office
1	2	3
Bilaspur . . . . .	1. Mamhol	State Bank of India
	2. Bamana (Cemenet Project area)	State Bank of Patiala
	3. Bilaspur	Do.
	4. Hatwa	Punjab National Bank
	5. Swarvhawt	United Commercial Bank
	6. Kuthera	Do.
	7. Beri	Do.
Chamba . . . . .	8. Baniket	State Bank of India
	9. Chowri	Do.
	10. Gehra	United Commercial Bank
	11. Awahadevi	State Bank of Patiala
Hamirpur . . . . .	12. Ladrauri	Punjab National Bank
	13. Hamirpur	United Commercial Bank
	14. Rangas	Do
Kangra . . . . .	15. Daroh	Punjab National Bank
	16. Lambagaon	United Commercial Bank
	17. Malan	Do
	18. Khumdian	Do.
	19. Chachian	Himachal Gramin Bank
	20. Dheera	Do.
	21. Chadiyar	Do
	22. Alampur	Do.
	23. Ranithal	Do.
	24. Chobin	Do.
	25. Bathuathipri	Do.
	26. Bhadwar	Do.
27. Vranda	Do.	
28. Baijnath	Do.	
29. Harchakian	Do	

1	2	3
Kinnaur . . . . .	30. Sungra	State Bank of India
	31. Kalpa	Punjab National Bank
	32. Sangla	United Commercial Bank
	33. Aren Ihulla	Do.
	34. Tapri	Do.
Kulu . . . . .	35. Fojal	Punjab National Bank
	37. Kulu	United Commercial Bank .
	37. Shamsi	Himachal Gramin Bank
	38. Gadsa	Do.
	39. Haripur	Do.
	40. Dalas	Do.
	41. Bhang	Do.
Lahul & Spiti . . . . .	42. Jalaman	United Commercial Bank
Mandi . . . . .	43. Iaidevi	State Bank of Patiala
	44. Sajao-Piploo	Himachal Gramin Bank
	45. Cada Gussain	Do.
Simla . . . . .	46. Simla-Boilenganj	State Bank of India
	47. Mandhol	Do.
	48. Khadrāla	Central Bank of India
	49. Sainj	Punjab National Bank
	50. Kotha	United Commercial Bank
	51. Baghi	Do.
	52. Narwa	Do.
	53. Jarol	Do.
	54. Simla Vidhan Sabha	Do.
	55. Junga	Do.
	56. Chhaila	Do.
Sirmur . . . . .	57. Dhaula Kaun (Rampur)	State Bank of India
	58. Naura	Do.
	59. Paontia Sahib	State Bank of Patiala
	60. Narag	United Commercial Bank
	61. Ogli	Do.

(1)	(2)	(3)
Solan . . . . .	62. Solan	United Commercial Bank
	63. Parwani	Do
	64. Jaunaji ]	Do
	65. Dhablog	Central Bank of India
	66. Jubbar ]	Oriental Bank of Commerce
	67. Patta Mehlog	Punjab & Sind Bank
	68. Ramshehr	United Commercial Bank
	69. Darlaghat	Do.
	70. Syri	Do
Una . . . . .	71. Haroli	Central Bank of India
	72. Manyar	Punjab National Bank
	73. Latharani	United Commercial Bank
	74. Nehrian	Do
	75. Sohri-Takoli	Do.

## STATEMENT II

THE NAMES OF PLACES IN HIMACHAL PRADESH FOR WHICH AUTHORISATIONS WERE HELD BY COMMERCIAL BANKS AS AT THE END OF SEPTEMBER, 1981 FOR OPENING BRANCHES

Name of the District	Names of the Bank holding authorisations to open its offices	Name of Centre
(1)	(2)	(3)
1. Bilaspur . . . . .	1. State Bank of Patiala	1. Dlanda Colony
2. Chamba . . . . .	1. State Bank of India	1. Chhatrari
3. Kangra . . . . .	1. United Commercial Bank	1. Dharm Sala
	2. Himachal Gramin Bank	1. Lunj
		2. Thakurdwara
		3. Chadi
		4. Sulha
		5. Bohana
4. Kulu . . . . .	1. State Bank of India ]	1. Sainj
	2. Himachal Gramin Bank	1. Dobhi
		2. Bhutti
		3. Mahani

(1)	(2)	(3)
	3. Central Bank of India	1. Manikaran
5. Lahaul & Spiti . . . .	1. Stat. Bank of India	1. Sumdhli
6. Mandi . . . . .	1. Himachal Gramin Bank	1. Machhial
		2. Salapur
		3. Chambh
		4. Karsog
		5. Sarkaghat
		6. Machdev
		7. Mandi
		8. Ahji
		9. Kataula
		10. Barot
		11. Bali Chowk
		12. Seri
		13. Mohin
		14. Churag
		15. Smaila
		16. Bhambla
		17. Tihra
		18. Thunag
		19. Dharampur
		20. Faunta
		21. Nagchala
7. Simla . . . . .	1. United Commercial Bank	1. Theog
	2. State Bank of India	1. Jhakri
	3. State Bank of Patiala	1. Dral
8. Sirmur   . . . . .	1. State Bank of India	1. Ronha
	2. Punjab National Bank	1. Kaulawala Bhoot
9. Solan . . . . .	1. Punjab and Sing Bank	1. Bhoomti
	2. Punjab National Bank	1. Balora
	3. United Commercial Bank	1. Deothi
10. Una . . . . .	1. Central Bank of India	1. Bangana